

Setting up of a new domestic airlines

1192. MISS SAROJ KHAPARDE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Planning Commission has recommended for the setting up of another domestic airlines;

(b) whether Government have accepted this recommendation of the Planning Commission; and

(c) if so, what are the details thereof?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) The Planning Commission constituted a Committee, under the Chairmanship of Dr. V. L. Kelkar, to make a comprehensive examination of domestic air fares and freight rates and providing of infrastructural facilities. The Committee has, in its report titled "Air Traffic Committee Report" (December 1989), *inter alia* made the following recommendation:—

"The proposed normative pricing proposals may not necessarily lead to lowering of costs. This can be more appropriately achieved by introducing a degree of composition in the form of another full-fledged domestic airlines. It is recommended that appropriate steps could be initiated to introduce a new domestic airline as and when the balance of payment position improve."

(b) and (c) The above recommendation, along with other recommendations of the Committee, are at present under examination.

Appointment against the sanctioned posts in Indian Airlines

1193. SHRI A. NALLASIVAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that 163 posts of technicians for Indian Airlines were sanctioned nearly a year back in view of decision to induct several new A-320s into its fleet;

(b) whether it is also a fact that formalities for their employment were completed some 8 months back; and

(c) if so, what are the details of the actual appointments made against the said sanctioned post?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) 158 posts of Aircraft Technicians were sanctioned in September 1989 in connection with induction of 19 Airbus A-320 aircraft in the fleet of Indian Airlines.

(b) The recruitment of Aircraft Technicians is generally made through Trainee Technicians Schemes. Appointments against the said sanctioned posts were made by Indian Airlines from the panels which were already available with all the Regional offices, except the Eastern Regional office. Eastern Region, Calcutta, issued employment notice for filling of Scheduled Tribes vacancies, of Trainee Technicians of all Trades on the 30th of September, 1989. Written Test was held on the 19th of March, 1990. Employment notices, including advertisement for general categories of Trainee Technicians for all Trades, including SC/ST were issued on the 26th of November, 1989 and the test is proposed to be held in June, 1990.

(c) Against 158 sanctioned posts of Technicians Indian Airlines has made appointments to 129 posts.